

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 2584 TO BE ANSWERED ON: 11.08.2026

Availability and timely supply of subsidised fertilizers

2584 **Shri L. K. Sudhish:**

Shri Sandosh Kumar P:

Will the ***Minister of Chemicals and Fertilizers*** be pleased to state:

(a) whether Government has assessed the availability and timely supply of subsidised fertilizers, including urea, DAP, NPK and other major ones to farmers during the current agricultural season;

(b) if so, the details thereof including State-wise requirement, allocation and supply of fertilizers during the current season with special reference to Kerala;

(c) whether any shortages or delays in fertilizer supply have been reported during the last two years and the reasons therefor; and

(d) the measures taken to ensure adequate availability of fertilizers at affordable and notified prices and prevent black marketing and diversion?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (d) To ensure adequate availability of fertilizers and prevent any shortage during each cropping season, the Government undertakes the following measures across the country, including the State of Kerala:

I. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers. On the basis of requirement projected by DA&FW, Department of Fertilizers (DoF) allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

II. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).

III. The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalized well in advance to ensure timely availability.

IV. The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.

V. Regularly coordination is done with the Ministry of Railways for giving sufficient rakes, priority to fertilizers and for timely evacuation of rakes for States.

VI. The distribution of fertilizers within the State at district level is done by the concerned State government.

In view of above, the availability of all the fertilizers viz. Urea, DAP, MOP and NPKS has remained adequate across the States, including the State of Kerala, during the ongoing Kharif 2026 season. The State-wise information regarding requirement, availability and sales of these fertilizers during the last two years and ongoing season is placed at **Annexure-A**.

Further, under Urea Subsidy Scheme, Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of Urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of Urea at farm gate and net market realization by the Urea units is given as subsidy to the Urea manufacturer/importer by the Government of India. Accordingly, all Farmers are being supplied Urea at the subsidized rates.

Besides, the Government has implemented Nutrient Based Subsidy (NBS) Scheme w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under NBS policy, MRP of P&K fertilizers are decontrolled and companies are free to fix MRP as per their business dynamics at a reasonable level. The NBS subsidy is provided to manufacturer / importer on notified P&K fertilizers on its PoS sale during the season, depending on their nutrient content to ensure availability of fertilizers to farmers. The volatility in international prices of key fertilizers and raw materials is considered while fixing NBS rates for P&K fertilizers so that fertilizers remain affordable to the farmers.

To make DAP which is a key fertilizer, available at affordable price of Rs. 1350 per 50 kg bag, special provisions like Rs. 3500 per MT to cover 'Other Costs' which includes costs incurred from factory gate to farm gate, advantage / disadvantage due to increase / decrease in international prices, provision for GST component included in the MRP and provision for reasonable return @ 4% of net MRP (MRP-GST) have been extended to both imported and domestic DAP and imported TSP over and above NBS subsidy for Kharif 2026 season to keep the prices of fertilizers stable.

Furthermore, in order to address the issues of black-marketing, diversion and other malpractices, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are adequately empowered to take action against persons involved in such malpractices, as per provisions of EC Act. Any complaints received at D/o Fertilizers level regarding these malpractices are sent to concerned State

Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

Moreover, DA&FW, in consultation with the State Governments, regularly monitors the enforcement action taken by States against the cases of Black marketing, Hoarding, Sub-standard and Diversion on weekly basis. As informed by DA&FW, the number of show cause notices issued, license suspended/cancelled and FIRs registered against defaulters involved in said malpractices across the States/UTs, including the State of Kerala, during the period April, 2026 to July, 2026 (till 31.07.2026) are placed at **Annexure-B**.

Annexure referred to in reply of part (a) to (d) of Rajya Sabha Unstarred Quesiton No. 2584 for answering on 11.08.2026

STATE WISE REQUIREMENT, AVAILABILITY & DBT Sales OF FERTILIZERS DURING THE FY 2024-25

Fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.90	18.68	15.70	4.30	4.80	4.34	1.50	2.38	1.71	16.00	18.36	15.78
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	3.28	4.48	4.10	0.61	0.70	0.62	0.47	0.80	0.57	0.55	0.63	0.48
5	Bihar	22.87	27.64	25.60	5.50	6.40	5.83	1.50	2.54	1.84	6.00	7.46	6.04
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.90	12.03	10.07	4.10	4.19	3.83	0.73	1.13	0.76	1.80	2.84	2.34
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.23	0.43	0.40	0.01	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.02	0.02	0.02	0.01	0.00	0.00	0.00	0.00	0.00	0.04	0.03	0.03
12	Gujarat	25.60	25.82	24.23	6.25	5.84	5.42	0.99	1.18	0.92	7.00	9.98	8.35
13	Haryana	21.50	25.32	22.65	5.80	5.49	5.34	0.60	0.74	0.47	1.70	1.31	1.03
14	Himachal Pradesh	0.71	0.81	0.65	0.01	0.04	0.03	0.04	0.05	0.03	0.37	0.41	0.32
15	Jammu and kashmir	1.48	2.05	1.36	0.49	0.58	0.43	0.22	0.26	0.14	0.04	0.02	0.01
16	Jharkhand	2.65	4.11	3.73	0.90	0.87	0.84	0.06	0.05	0.03	0.65	1.08	0.85
17	Karnataka	17.25	22.63	19.17	5.64	6.55	5.86	1.95	3.08	2.21	16.20	25.46	20.90
18	Kerala	1.11	1.37	1.15	0.17	0.21	0.20	0.82	1.06	0.83	1.37	1.50	1.26
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	35.38	42.43	38.09	16.57	12.70	11.66	1.05	1.59	1.08	8.50	11.94	9.77
21	Maharashtra	23.73	32.72	26.41	7.50	7.13	6.47	2.30	3.45	2.22	30.00	37.86	28.79
22	Manipur	0.25	0.16	0.14	0.03	0.03	0.02	0.04	0.02	0.02	0.02	0.01	0.01
23	Meghalaya	0.04	0.04	0.04	0.01	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
24	Mizoram	0.08	0.25	0.20	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	6.05	8.15	6.67	2.86	2.83	2.56	0.85	1.11	0.77	2.75	4.04	3.28
27	Puducherry	0.16	0.16	0.15	0.01	0.02	0.02	0.01	0.02	0.01	0.07	0.11	0.08
28	Punjab	26.50	36.70	32.56	8.10	6.99	6.61	1.00	1.06	0.71	2.50	1.73	1.41
29	Rajasthan	26.20	29.43	26.40	8.50	7.11	6.90	0.21	0.28	0.20	2.25	3.04	2.55
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.91	12.61	10.92	2.70	2.98	2.56	2.24	2.56	1.94	10.54	10.19	8.49
32	Telangana	20.20	22.15	20.08	3.90	3.91	3.64	1.30	1.44	1.14	17.00	17.54	14.97
33	Tripura	0.18	0.24	0.17	0.04	0.03	0.02	0.03	0.06	0.04	0.04	0.04	0.03
34	Uttarakhand	2.03	2.60	2.31	0.30	0.52	0.40	0.08	0.08	0.04	0.40	0.28	0.21
35	Uttar Pradesh	77.00	91.72	79.18	24.05	21.55	19.51	1.72	2.50	1.76	14.50	12.85	10.50
36	West Bengal	13.80	19.05	15.77	3.55	3.62	3.12	2.50	3.41	2.57	11.00	15.25	12.24
	All India	364.01	443.83	387.92	111.92	105.14	96.29	22.21	30.85	22.02	151.29	183.98	149.72

Annexure referred to in reply of part (a) to (d) of Rajya Sabha Unstarred Quesiton No. 2584 for answering on 11.08.2026

STATE WISE REQUIREMENT, AVAILABILITY & DBT Sales OF FERTILIZERS DURING THE FY 2025-26

Fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.60	19.22	17.06	4.80	6.32	5.45	1.70	2.22	1.82	15.80	19.06	15.59
3	Arunachal Pradesh	0.01	0.02	0.01	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00
4	Assam	3.35	5.13	4.60	0.56	0.95	0.72	0.57	0.78	0.55	0.58	0.55	0.40
5	Bihar	23.82	28.12	25.33	6.10	8.04	6.57	2.00	2.23	1.80	6.00	8.01	5.89
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	10.00	12.41	9.81	4.10	4.29	3.25	1.10	1.33	0.82	2.40	4.34	2.57
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.26	0.25	0.21	0.05	0.05	0.05	0.01	0.00	0.00	0.02	0.00	0.00
11	Goa	0.02	0.02	0.02	0.01	0.00	0.00	0.00	0.01	0.00	0.03	0.03	0.03
12	Gujarat	25.02	25.95	23.99	6.30	5.82	5.32	1.09	1.16	0.95	7.45	10.18	8.28
13	Haryana	21.67	26.08	23.20	5.53	6.10	5.46	0.58	0.67	0.44	1.57	1.10	0.82
14	Himachal Pradesh	0.66	0.94	0.79	0.02	0.05	0.05	0.04	0.04	0.03	0.41	0.37	0.28
15	Jammu and kashmir	1.46	2.24	1.60	0.46	0.61	0.43	0.21	0.35	0.21	0.03	0.06	0.02
16	Jharkhand	2.90	3.73	3.22	0.80	1.13	0.93	0.07	0.07	0.05	0.65	1.02	0.76
17	Karnataka	18.77	21.55	18.85	5.98	7.79	6.09	2.27	3.25	2.46	17.10	27.20	21.35
18	Kerala	1.14	1.30	1.14	0.20	0.31	0.22	0.90	1.07	0.87	1.30	1.60	1.25
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	40.42	47.16	42.43	15.00	13.09	11.47	1.50	1.51	1.08	16.50	14.70	11.16
21	Maharashtra	26.77	32.37	27.27	7.20	8.06	5.81	2.70	3.37	2.55	30.00	41.95	29.63
22	Manipur	0.20	0.24	0.19	0.03	0.05	0.04	0.06	0.02	0.01	0.02	0.02	0.02
23	Meghalaya	0.03	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.11	0.11	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
26	Odisha	6.20	8.94	7.26	2.75	3.42	2.78	0.85	1.11	0.74	3.30	4.39	3.57
27	Puducherry	0.15	0.15	0.14	0.02	0.02	0.01	0.01	0.02	0.01	0.09	0.11	0.08
28	Punjab	29.92	35.36	31.39	7.35	8.13	6.66	1.10	1.02	0.61	2.00	1.67	1.29
29	Rajasthan	25.52	31.94	28.05	8.43	8.61	7.80	0.20	0.23	0.18	3.00	3.24	2.56
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.87	12.80	11.43	2.95	3.46	2.89	2.60	2.35	2.02	9.25	11.08	8.73
32	Telangana	20.20	21.80	20.94	3.85	4.92	4.38	1.20	1.38	1.04	17.00	18.44	14.74
33	Tripura	0.18	0.24	0.17	0.03	0.05	0.03	0.04	0.05	0.02	0.05	0.05	0.03
34	Uttarakhand	2.01	2.49	2.21	0.30	0.67	0.48	0.07	0.09	0.04	0.35	0.21	0.17
35	Uttar Pradesh	79.92	91.75	80.37	24.00	25.30	20.25	2.75	2.89	1.91	12.50	14.80	10.01
36	West Bengal	14.30	18.43	14.76	3.59	4.47	3.65	3.20	3.35	2.34	11.10	14.80	11.14
	All India	381.45	450.79	396.60	110.42	121.72	100.80	26.82	30.58	22.56	158.49	198.97	150.37

ANNEXURE-A

**Annexure referred to in reply of part (a) to (d) of Rajya Sabha Unstarred Quesiton No. 2584 for
answering on 11.08.2026**

STATE WISE REQUIREMENT, AVAILABILITY, DBT Sales & CLOSING STOCK OF FERTILIZERS DURING THE ONGOING KHARIF 2026 (FROM 01.04.26 TO 05.08.26)

Fig. in LMT

[illegible]

24	Mizoram	0.03	0.01	0.00	0.01	0.02	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	3.41	4.66	2.50	2.16	1.50	1.75	1.12	0.63	0.67	0.81	0.29	0.52	2.06	2.47	1.21	1.26
27	Puducherry	0.04	0.06	0.05	0.01	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.02	0.05	0.03	0.02
28	Punjab	12.66	16.44	13.41	3.04	1.70	2.63	1.52	1.11	0.63	0.64	0.24	0.40	0.52	0.61	0.21	0.40
29	Rajasthan	7.24	12.02	8.87	3.15	3.38	2.80	2.21	0.59	0.05	0.15	0.05	0.10	0.85	1.47	0.71	0.76
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	3.02	4.99	3.25	1.74	0.87	1.17	0.66	0.52	0.68	0.76	0.45	0.32	3.01	3.98	2.17	1.80
32	Telangana	7.74	8.51	5.06	3.45	2.13	2.29	2.02	0.27	0.63	0.57	0.20	0.37	7.66	8.27	5.45	2.80
33	Tripura	0.05	0.13	0.06	0.08	0.02	0.02	0.01	0.01	0.02	0.02	0.01	0.02	0.02	0.03	0.01	0.02
34	Uttarakhand	0.76	1.01	0.81	0.20	0.15	0.30	0.15	0.14	0.04	0.05	0.01	0.05	0.12	0.04	0.02	0.02
35	Uttar Pradesh	28.36	38.12	24.64	13.48	5.95	9.29	4.55	4.73	1.69	1.39	0.28	1.11	2.42	6.62	1.60	5.01
36	West Bengal	3.84	7.94	4.00	3.94	0.94	1.55	0.74	0.82	0.91	1.58	0.47	1.11	2.52	5.94	2.26	3.68
	All India	131.66	186.28	124.46	61.83	37.80	45.15	29.07	16.08	11.96	14.73	6.32	8.42	57.55	91.55	48.22	43.33

1. Primary Indicator of comfortable availability: Availability > Requirement

2. Secondary Indicator of comfortable availability: Availability > DBT Sales

Annexure-B

Annexure referred to in reply of part (a) to (d) of Rajya Sabha Unstarred Quesiton No. 2584 for answering on 11.08.2026

Cumulative Statement from April 26 to July 26 (as on 31.07.2026)

Action taken by the State Government to check black marketing, hoarding, quality check, diversion etc during the Kharif season from April 2026 to July 2026 as on date (31.07.2026)

States	No. of Inspections /raids	Black Marketing			Hoarding			Sub Standard Quality			Diversion			Conviction with details*	No of arrest made	Quantity of material seized (in terms of Bag) and grade of fertilizer	Total		
		Show cause notice issued	No. of licenses cancelled/suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/suspended	FIR registered				Show cause notice issued	No. of licenses cancelled/suspended	FIR registered
Andaman & Nicobar Islands	32	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Andhra Pradesh	5460	7	13	0	95	73	4	45	0	0	0	0	0	NIL	0	0	147	86	4
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Assam	3327	7	0	0	6	0	0	1	0	0	4	4	0	NIL	0	0	18	4	0
Bihar	18022	718	686	63	1	149	15	0	0	0	0	0	0	NIL	0	0	719	835	78
Chhattisgarh	5486	209	48	6	37	10	2	76	0	1	0	0	1	NIL	0	30029	322	58	10
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Delhi	150	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Goa	20	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Gujarat	7822	39	0	2	4	5	0	17	0	8	2	0	7	NIL	0	0	62	5	17
Haryana	494	8	7	0	22	31	6	9	6	0	3	6	2	NIL	0	0	42	50	8
Himachal Pradesh	56	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Jammu & Kashmir	9226	0	0	0	0	0	0	0	0	0	0	0	1	NIL	0	1562	0	0	1
Jharkhand	727	14	0	0	31	2	0	0	1	0	0	0	1	NIL	0	0	45	3	1
Karnataka	17137	2132	2	0	0	0	0	78	0	0	5	0	7	NIL	0	4424	2215	2	7
Kerala	651	0	0	0	0	0	0	15	0	0	4	0	2	NIL	0	2272	19	0	2
Madhya Pradesh	1021	0	0	4	0	0	0	0	0	9	23	22	0	NIL	0	0	23	22	13
Maharashtra	42353	850	575	19	728	222	1	563	426	40	16	20	7	NIL	0	0	2157	1243	67
Manipur	61	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Meghalaya	330	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Mizoram	101	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Nagaland	102	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0
Odisha	10318	0	2	0	0	0	1	5	2	1	0	0	0	NIL	0	246	5	4	2
Puducherry	39	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0	0	0

[illegible]